

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

STARRED QUESTION NO:316

ANSWERED ON:19.12.2008

MISLEADING ADVERTISEMENTS BY COMPANIES

Khairi Shri Chandrakant Bhaurao; Sai Shri Nand Kumar

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the number of companies found violating Monopolies and Restrictive Trade Practices (MRTP) Act in regard to misleading advertisements in various parts of the country during the current year;
- (b) whether the MRTP commission has taken action against such companies for such misleading advertisements;
- (c) if so, the details thereof, company-wise; and
- (d) the steps taken by the Government to check recurrence of such activities in future?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI PREM CHAND GUPTA)

(a) to (d) A statement is laid on the table of the Lok Sabha.